

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA No.650/2019 in O.A.No.310/00382/2019

Dated Friday, the 25th day of October, Two Thousand Nineteen

PRESENT

**HON'BLE SHRI P.MADHAVAN, MEMBER(J)
&
HON'BLE SHRI T.JACOB, MEMBER (A)**

1. The Chief General Manager,
BSNL, Tamil Nadu Circle,
Chennai 600006.
2. The Assistant General Manager (Admin/HR),
Office of General Manager,
Virudhunagar. ... Applicants /Respondents

By Advocate M/s. M. S. Velusamy

Vs.

P.Thangeswaran,
S/o. Late S. Periyasamy,
No. 19, New Street, Sivakasi,
Virudhunagar Dist. ... Respondent / Applicant

By Advocate M/s Lesi Saravanan

ORDER

(Pronounced by Hon'ble Mr.P.Madhavan, Judicial Member)

MA 650/2019 has been filed by the respondents in OA 382/2019 seeking extension of time by a further period of three months from 04.09.2019 for compliance of the orders of this Tribunal dated 21.03.2019 in the said OA.

2. Learned counsel for the applicants/respondents in the MA/OA seeks extension of time for a further period of three months for compliance of the orders of this Tribunal dated 21.03.2019.
3. No representation for the MA respondent.
4. In the above circumstances, MA for extension of time is allowed by granting further three months extension of time from today to comply with the order of this Tribunal.

(T.JACOB)
MEMBER (A)

25.10.2019

(P.MADHAVAN)
MEMBER (J)

AS